

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No:- 927

Dated:- 01.01.2016

Subject:- Winter Vacation 2016 – Arrangement- Notified.

In partial modification of the Order No. 918 dated 31.12.2015 of the Hon'ble High Court of Jammu and Kashmir, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Tashi Rabstan to be the Vacation Judge to hear matters of urgent nature in the Srinagar Wing of the Hon'ble High Court during the Second Spell of Vacation i.e. from 20th to 29th of January, 2016 (both days inclusive) and Hon'ble Mr. Justice B. S. Walia has been nominated to be the Vacation Judge to hear matters of urgent nature in the Jammu Wing of the Hon'ble High Court during the same period.

By Order


(M. K. Hanjura)
Registrar General

No:- 34259-81/GS

Dated:- 01.01.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice
....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. President Bar Association, Jammu/Srinagar,
6. Protocol Officer, High Court Wing, Jammu/Srinagar,
7. Chief News Editor, Doordarshan Kendra, Jammu/Srinagar,
8. Chief Accounts Officer, High Court Main Wing, Jammu,
9. Chief Librarian, High Court Wing, Jammu/Srinagar.
.....for information and necessary action.
10. Manager Government Press, Jammu/Srinagar, for publication in the Govt. Gazette.
11. Incharge NIC for uploading the same on Website.
12. Office file.


Deputy Registrar (GS)

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No:- 918

Dated:- 31.12.2015

Subject:- Winter Vacation 2016 – Arrangement- Notified.

1. It is hereby notified for the information of all concerned that the High Court of Jammu and Kashmir will remain closed for the winter vacation of 2016 from the 4th of January to 29th of January, 2016 (both days inclusive).
2. In terms of Rule-12 of the Jammu and Kashmir High Court Rules, 1999, Hon'ble the Chief Justice is pleased to nominate the Hon'ble Judges named in the Column (1) below to be the Vacation Judges for both the Wings of the High Court to hear matters of urgent nature for the respective periods as shown against their names in Column (2):-

(1)	(2)
Jammu Wing :	
Hon'ble Mr. Justice Janak Raj Kotwal	: First Spell - 9 th to 19 th of January, 2016 (both days inclusive)
Hon'ble Mr. Justice Tashi Rabstan	: Second Spell- 20 th to 29 th of January, 2016 (both days inclusive)
Srinagar Wing :	
Hon'ble Mr. Justice Ali Mohammad Magrey	: First Spell - 9 th to 19 th of January, 2016 (both days inclusive)
Hon'ble Mr. Justice B. S. Walia.	: Second Spell- 20 th to 29 th of January, 2016 (both days inclusive)

By Order

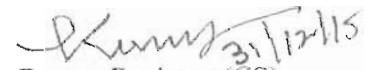

(M. K. Hanjura)
Registrar General

No:- 34177-202/GS

Dated:- 31.12.2015

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. President Bar Association, Jammu/Srinagar,
6. Protocol Officer, High Court Wing, Jammu/Srinagar,
7. Chief News Editor, Doordarshan Kendra, Jammu/Srinagar,
8. Chief Accounts Officer, High Court Main Wing, Jammu.
9. Chief Librarian, High Court Wing, Jammu/Srinagar.
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10. Manager Government Press, Jammu/Srinagar, for publication in the Govt. Gazette.
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Deputy Registrar (GS)